

**GOVERNMENT OF INDIA
MINISTRY OF HOME AFFAIRS**

**LOK SABHA
STARRED QUESTION NO. *23**

TO BE ANSWERED ON THE 05TH FEBRUARY, 2019/ MAGHA 16, 1940 (SAKA)

DEATHS IN PRISONS

***23. SHRI VISHNU DAYAL RAM:**

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) the number and major causes of deaths in prisons, State-wise;**
- (b) whether any audit on the condition of prisons has been conducted in the country;**
- (c) if so, the date on which the last such audit was conducted along with the outcome of the said audits;**
- (d) if not, the reasons therefor; and**
- (e) the details of rehabilitation facilities being successfully provided in the jails to ensure that criminals are deterred from committing crimes in future?**

ANSWER

**MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS
(SHRI HANSRAJ GANGARAM AHIR)**

(a) to (e): A Statement is laid on the Table of the House.

**STATEMENT REFERRED TO IN REPLY TO LOK SABHA STARRED QUESTION
NO. *23 FOR 5TH FEBRUARY 2019**

(a): As per published data of National Crime Records Bureau (NCRB), State-wise and cause-wise details of incidence of death of inmates in prisons during 2015 are given in Annexure-I. The latest data pertains to the year 2015.

(b) to (e): No specific audit of prisons has been conducted by the Ministry of Home Affairs (MHA) as 'Prisons' is a 'State' subject under Entry 4 of List II of the Seventh Schedule to the Constitution of India. The State Governments are, therefore, responsible for the administration and management of their prisons and are competent to get prison facilities audited and formulate appropriate schemes and policies for providing rehabilitation facilities to criminals in jails to prevent recidivism. However, the Ministry of Home Affairs (MHA) has issued advisories to States and UTs from time to time on wide-ranging issues relating to Prisons, including after-care and rehabilitation of prisoners. MHA has also circulated a Model Prison Manual, 2016 to all States and UTs which has dedicated chapters on 'After-care and Rehabilitation' and 'Vocational Training and Skill Development programmes' for prison inmates.

State/UT-wise Incidence of Deaths of Inmates due to Various Causes in Prisons during 2015

Sl. No.	State/UT	Natural Deaths	Unnatural Deaths							Total Col.4 To 10	Total (Col.3+ Col.11)
			Suicide	Execution	Murder by Inmates	Deaths due to Assault by Outside Elements	Deaths due To Firing	Deaths due to Negligence / Excess by Jail Personnel	Others		
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)	(9)	(10)	(11)	(12)
1	ANDHRA PRADESH	35	6	0	0	0	0	0	0	6	41
2	ARUNACHAL PRADESH	1	0	0	0	0	0	0	0	0	1
3	ASSAM	28	2	0	0	0	0	0	0	2	30
4	BIHAR	83	1	0	0	0	0	0	0	1	84
5	CHHATTISGARH	50	0	0	0	0	0	0	0	0	50
6	GOA	1	0	0	0	0	0	0	0	0	1
7	GUJARAT	24	2	0	0	0	0	0	0	2	26
8	HARYANA	44	2	0	0	0	0	0	0	2	46
9	HIMACHAL PRADESH	5	0	0	0	0	0	0	2	2	7
10	JAMMU & KASHMIR	2	0	0	0	0	0	0	0	0	2
11	JHARKHAND	37	1	0	0	1	0	0	3	5	42
12	KARNATAKA	65	9	0	1	1	0	0	0	11	76
13	KERALA	41	0	0	0	0	0	0	2	2	43
14	MADHYA PRADESH	131	4	0	0	0	0	0	0	4	135
15	MAHARASHTRA	107	6	1	0	0	0	0	0	7	114
16	MANIPUR	3	1	0	0	0	0	0	0	1	4
17	MEGHALAYA	4	1	0	0	0	0	0	0	1	5
18	MIZORAM	2	0	0	0	0	0	0	0	0	2
19	NAGALAND	0	0	0	0	0	0	0	0	0	0
20	ODISHA	43	2	0	0	0	0	0	0	2	45
21	PUNJAB	173	4	0	0	1	0	0	0	5	178
22	RAJASTHAN	56	2	0	0	0	0	0	0	2	58
23	SIKKIM	0	0	0	0	0	0	0	0	0	0
24	TAMIL NADU	63	5	0	0	1	0	0	0	6	69
25	TELANGANA	33	0	0	0	0	0	0	0	0	33
26	TRIPURA	1	1	0	0	0	0	0	0	1	2
27	UTTAR PRADESH	302	9	0	1	3	0	0	8	21	323
28	UTTARAKHAND	14	2	0	0	0	0	0	0	2	16
29	WEST BENGAL	86	10	0	0	0	0	0	2	12	98
	TOTAL (STATES)	1434	70	1	2	7	0	0	17	97	1531
30	A & N ISLANDS	1	2	0	0	0	0	0	0	2	3
31	CHANDIGARH	4	0	0	0	0	0	0	0	0	4
32	D & N HAVELI	0	0	0	0	0	0	0	0	0	0
33	DAMAN & DIU	0	0	0	0	0	0	0	0	0	0
34	DELHI	30	4	0	9	0	0	0	2	15	45
35	LAKSHADWEEP	0	0	0	0	0	0	0	0	0	0
36	PUDUCHERRY	0	1	0	0	0	0	0	0	1	1
	TOTAL (UTs)	35	7	0	9	0	0	0	2	18	53
	TOTAL (ALL-INDIA)	1469	77	1	11	7	0	0	19	115	1584

Source: Prison Statistics India